

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 286 of 2019

IN THE MATTER OF:

Urban Infrastructure Trustees Ltd. Appellant

Vs

Neelkanth Realty Private Limited Respondent

Present:

**For Appellant: Ms. Surekha Raman and Mr. Dileep
Poolakkot, Advocates.**

**For Respondent: Ms. Kush Chaturvedi, Ms. Smriti Churiwal,
Ms. Priyashree Sharma and Mr. Jaiveer
Sidhanth, Advocates.**

O R D E R

22.07.2019 By way of last chance, the Appellant is allowed time till tomorrow, i.e., 23rd July, 2019 to file rejoinder affidavit. Counsel for the Respondent prays for and is allowed a week's time to go through the same.

Post the case 'for admission' (after notice) on **1st August, 2019**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)